

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH

SUB: TRAINING PROGRAMME - Deputation of Sri B.V.L.N.Chakravarthi, Metropolitan Sessions Judge-cum-II Addl. District and Sessions Judge, Vijayawada, Krishna District, as Master Trainer from the High Court of Andhra Pradesh to participate in the training of trainers programme scheduled to be conducted by the Hon'ble eCommittee, Supreme Court of India on 30th and 31st March, 2019 at the Delhi Judicial Academy, Delhi - Relief Arrangements - Orders - Issued.

ORDER ROC.No.235/2019.B.SPL., DATED: 28.03.2019

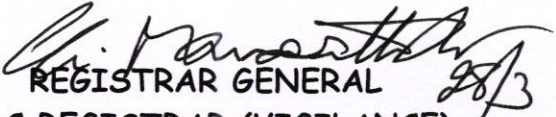
The High Court passed the following Orders:

Sri B.V.L.N.Chakravathi, Metropolitan Sessions Judge-cum-II Addl. District and Sessions Judge, Vijayawada, Krishna District, who has been deputed as Master Trainer from the High Court of Andhra Pradesh to participate in the training of trainers programme scheduled to be conducted by the Hon'ble Supreme Court of India on 30.03.2019 and 31.03.2019 at the Delhi Judicial Academy, Delhi, is hereby directed to handover charge of his post to the XIV Additional District and Sessions Judge-cum-Additional Family Court, Vijayawada-cum-VIII Additional Metropolitan Sessions Judge, Vijayawada, Krishna District and proceed to attend the said training programme.

The XIV Additional District and Sessions Judge-cum-Additional Family Court, Vijayawada-cum-VIII Additional Metropolitan Sessions Judge, Vijayawada, will be incharge of the post of Metropolitan Sessions Judge-cum-II Addl. District and Sessions Judge, Vijayawada, during the period of absence of Sri B.V.L.N.Chakravarthi; and

On return from the training programme, Sri B.V.L.N.Chakravarthi, District and Sessions Judge, will resume duty as Metropolitan Sessions Judge-cum-II Addl. District and Sessions Judge, Vijayawada, Krishna District.

NOTE: Sri B.V.L.N.Chakravarthi, is hereby permitted to relieve and join duty by availing actual journey time for the said purpose.


REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)

To

1. The officer.
2. The Registrar (Information Technology-cum-Central Project Coordinator), High Court of Andhra Pradesh at Amaravathi. (with a request to direct the concerned to upload the proceedings in the High Court's Website under general information).
3. The Prl. District and Sessions Judge, Krishna at Machilipatnam.
4. The Metropolitan Sessions Judge-cum-II Addl. District and Sessions Judge, Vijayawada, Krishna District.
5. The XIV Additional District and Sessions Judge-cum-Additional Family Court, Vijayawada-cum-VIII Additional Metropolitan Sessions Judge, Vijayawada, Krishna District.
6. The District Treasury Officer, Krishna at Machilipatnam.
7. The Section Officer, Computer Section, High Court of Andhra Pradesh at Amaravathi.